

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 317 of 2013

Dated : 12th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s T.S. Alloys Ltd.

.... Appellant(s)

Versus

**Odisha Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

Counsel for the Appellant(s) :

**Mr. Ashok Kr. Parija, Sr. Adv.
Mr. R.M. Patnaik
Mr. P.P. Mohanty**

Counsel for the Respondents:

**Mr. Rutwik Panda for R-1
Mr. Raj Kumar Mehta
Mr. Elangban P.S.
Ms. Ishita**

ORDER

Post the matter for further hearing on **09.07.2014**.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/kt